

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6576/2010

TATA TELESERVICES LTD.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 11-07-2019 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAHFor Appellant(s) Mr. K. V. Vishwanathan, Sr. Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Utsav Trivedi, Adv.
Mr. Saurabh Kumar, Adv.
Mr. Naveendeeep Singh Matta, Adv.
Mrs. Manik Karanjawala, Adv.
for M/S. Karanjawala & Co.

Mr. Abhishek Singh, AOR

Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Bhakti Vardhan Singh, Adv.

Mr. Ravi Prakash Mehrotra, AOR
Mr. Saurabh Ajay Gupta, AORUPON hearing the counsel the Court made the following
O R D E R

It is submitted by the learned counsel appearing for the respondents that there are similar matters pending, which are in today's weekly list, and have to be heard together analogously.

List along with the similar matters for analogous hearing on 16.07.2019.

(JAYANT KUMAR ARORA)
COURT MASTER(JAGDISH CHANDER)
BRANCH OFFICER

PS : A copy of the weekly list of similar cases is enclosed with this Record of Proceeding.